

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/147/2016
NAME OF THE PETITIONER(S) : M/s Avigo Trustee Company Pvt. Ltd. & another
NAME OF THE RESPONDENT(S) : M/s G.E.T. Power Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 ADITYA TIWARI

ADVOCATE,
PETITIONERS

Aditya Tiwari

2. K. Gautham Kumar
Athiban Vijay

Counsel for R₁

Athiban

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Respondent submits that he files sur-rejoinder in the Registry today itself by serving a copy of the same to the other side. Counsel for the Petitioner submitted the written submissions along with certain rulings and the same is taken on record. Pleadings are complete. Counsel for Respondent is also directed to file written submissions within one week by giving a copy to the other side. Matter is posted for arguments. Put up on 27.07.2107 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)